

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

STARRED QUESTION NO:309
ANSWERED ON:23.12.2003
INFRASTRUCTURE AND HOUSING DEVELOPMENT IN N-E STATES
PATY RIPPLE KYNDIAH

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the details of schemes being implemented for accelerating infrastructure and housing development in the North-Eastern States;
- (b) whether it is a fact that an amount of more than 80 crores was sanctioned and released by the Union Government for this purpose;
- (c) if so, the details thereof, State-wise; and
- (d) the details of projects implemented for providing infrastructural facilities and housing development in North-Eastern States during the last three years project-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

(a)to(d): A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.F309R23.12.2003 REGARDING INFRASTRUCTURE AND HOUSING DEVELOPMENT IN N-E STATES.

(a): The following schemes/projects are under implementation for accelerating infrastructure & housing development in the North Eastern States:

- (i) Projects implemented under 10% Lump sum provision for development of North Eastern States & Sikkim.
- (ii) Integrated Development of Small and Medium Towns (IDSMT).
- (iii) Accelerated Urban Water Supply Programme (AUWSP).
- (iv) Valmiki Ambedkar Awas Yojana (VAMBAY)
- (v) National Slum Development Programme (NSDP)

(b): Yes, Sir.

(c) & (d): Statements I,II,III,IV, V, VI, VII, VIII &X in regard to details of projects/ schemes sanctioned for infrastructural development and housing in the region are annexed.

Department of Urban Development

Statement-I referred to in reply to parts (c) to (d) of Lok Sabha Starred Question No. 309 for 23.12.2003

LUMPSUM PROVISION FOR THE PROJECTS/SCHEMES FOR THE BENEFIT OF NORTH EASTERN REGION AND SIKKIM

Statement showing the projects sanctioned during the year 2001-2002 for North Eastern States including Sikkim

Total Provision : Rs. 8249.37 lakhs

(Rs. in lakhs)

Sl.No.	NAME OF THE PROJECT sanctioned released	Amount	Amount	Date of sanction
1.	Drainage System in Commercial area at Tura, Meghalaya (executing agency State Govt.)	40.00	36.00	22.8.2001
2.	Action Plan for Integration of Municipal Sources for Supply of Water in Shillong, Meghalaya (executing agency State Govt.)	341.42	307.28	30.3.2002
3.	Water Supply Scheme to Tourist Centre at Chemchey, South Sikkim(executing agency State Govt.)	385.74	192.87	31.10.2001
4.	Augmentation of Gangtok Water Supply System Phase-I, Sikkim (executing agency State Govt.)	759.57	303.83	31.10.2001
5.	Municipal Solid Waste Management Plan for Gangtok City including Eco-friendly tratement of city arbage through projection of compost based organic fertilizer, Sikkim (executing agency State Govt.)	389.94	194.97	31.10.2001
6.	Construction of Grade Separator at Police Bazar, Shillong, Meghalaya (executing agency NBCC)	1086.00	543.00	29.11.2001
7.	Construction of State Government Employees Housing Complex at Aizwal, Mizoram (executing agency NBCC)	1496.15	748.08	29.11.2001
8.	Constrction of All India Service Officers Trnasit Accommodation at Aizwal, Mizoram (executing agency NBCC)	186.00	186.00	29.11.2001
9.	Improvement of City Roads in Agartala, Tripura (executing agency NBCC)	1305.61	652.80	4.12.2001
10	Improvement of Agartala Drainiage System, Tripura (executing agency NBCC)	1311.37	655.68	4.12.2001
11	Construction of Vermi Compost Plant at Tura, Meghalaya (excuting agency HUDCO)	85.00	85.00	22.8.2001
12	Bio-Medical Waste Management Scheme, Meghalaya (excuting agency HUDCO)	45.00	45.00	22.8.2001
13	Construction of sub-way - Donbosco, Shillong, Meghalaya (excuting agency HUDCO)	30.00	30.00	22.8.2001
14	Construction of Parking-cum-Shopping Complex, Police Bazar, Shillong, Meghalaya (executing agency NBCC)	753.05	300.00	26.9.2001
15	Design of Storm Water Drainage System along NH 31A in Gangtok, Sikkim (executing agency State Govt.)	546.50	225.80	28.3.2002

16	Construction of flyover at Khatla Junction to Assam Rifles Area, Aizwal, Mizoram(executing agency NBCC)	1386.00	693.00	28.3.2002
17	Solid Waste Management for Agartala City, Tripura (executing agency HUDCO)	761.82	380.91	28.3.2002
18	Infrastructure development works (Phase-I) for housing complex at Helipad area, Itanagar, Arunachal Pradesh (executing agency NBCC)	1492.93	746.46	28.3.2002
19	Residential & Non Residential buildings in Housing Complex (Phase-I) at Helipad at Itanagar, Arunachal Pradesh (executing agency NBCC)	1421.56	710.78	28.3.2002
20	Development of Lall Bazar Phase-I at GangtokSikkim (executing agency NBCC)	1447.22	578.89	28.3.2002
21	Construction of Strom Water drain within Imphal Municipal Area and in Jiribam, Katching, Thoubai, Nambol, Noirang, Bishnupur and Ningthoukhong Municipal areas Manipur (ex. agency State Govt.)	543.87	250.96	28.3.2002
22	Construction of 155 Two Seater Pay & Use Toilets in Urban Areas of Manipur (Imphal, Thoubal, Mayang, Yairpook, Lilong, Kakching, Sekmal & Andro) Manipur (executing agency State Govt.)	26.32	23.69	28.3.2002
23.	Itanagar Water Supply Project, Arunachal Pradesh	# 358.37		18.2.2002
TOTAL		15841.07	8249.37	

Project sanctioned earlier by PHE Section, another instalment released.

Department of Urban Development

Statement-II referred to in reply to parts (c) to (d) of Lok Sabha Starred Question No. 309 for 23.12.2003

LUMPSUM PROVISION FOR THE PROJECTS/SCHEMES FOR THE BENEFIT OF NORTH EASTERN REGION AND SIKKIM

Statement showing the projects sanctioned during the year 2002-2003 for North Eastern States including Sikkim

Total Provision : Rs. 7600.00 lakhs

(Rs. in lakhs)

Sl.No.	NAME OF PROJECT	Amount sanctioned	Amount released	Date of sanction
--------	-----------------	-------------------	-----------------	------------------

1. Scheme for Integrated Development of Guwahati Municipal Corporation Roads/Bylanes, Guwahati, Assam (Executing agency - NBCC)	2426.54	1213.27	18.7.2002
2. Parking of Heavy Vehicles at Bara Bazar, Shillong, Meghalaya (Executing agency - NBCC)	1195.00	597.50	18.7.2002
3. Development of Lal Basar, Gangtok Ph-II, Sikkim (Executing agency - NBCC)	154.08	77.04	10.7.2002
4. Water Supply Scheme, Chemchey, Sikkim (Executing agency - State Govt.)	192.87 @		10.7.2002
5. Gangtok Water Supply System Ph.I, Sikkim (Executing agency - State Govt.)	227.87 @		10.7.2002
6. Upgradation of Old Treatment Plant at Chinga, Manipur (Executing agency - State Govt.)	77.90	38.95	12.8.2002
7. Ningthem Pukhri Water Supply Scheme, Manipur (Executing agency - State Govt.)	83.95	41.97	12.8.2002
8. Solid Waste Disposal Projects at 5 towns in Manipur (Executing agency - State Govt.)	388.76	194.38	12.8.2002
9. Thoubal Water Supply Scheme, Manipur (Executing agency - State Govt.)	90.98	45.49	12.8.2002
10. Improvement of Existing Distribution System in Imphal, Manipur (Executing agency - State Govt.)	64.00	32.00	12.8.2002
11. Kakching Water Supply Scheme, Manipur (Executing agency - State Govt.)	108.62	54.31	12.8.2002
12. Scheme for Storm Water Disposal for Noonmati Area of Guwahati, Assam (Executing agency - NBCC)	2468.59	1234.30	8.11.2002
13. Storm Drainage Development Scheme for Dimapur Town (Phase-I), Nagaland(Executing agency - NBCC)	2094.25	1047.12	8.11.2002
14. Scheme for construction of Flyover near Maharani Bridge, Imphal, Manipur (Executing agency - NBCC)	2492.95	1246.47	8.11.2002
15. Action Plan for Integration of Municipal Sources for Supply of Water in Shillong, Meghalaya (Executing agency - State Govt.)	38.49 #	38.49 #	27.11.02
16 Construction of Parking cum Shopping Complex, Police Bazar, Shillong(Executing agency - NBCC)	453.05 @		2.12.2002
17 Construction of City Centre at Aizawl, Mizoram	1236.90	618.45	6.3.2003

(Executing agency - NBCC)
18. Solid Waste Management for Agartala City, Tripura 246.47 @ 12.3.2003
(Executing agency - NBCC)

TOTAL 12921.01 7600.00

@ Second instalment, scheme sanctioned during 2001-02
Additional funds provided (Scheme sanctioned during 2001-02)

Department of Urban Development

Statement-III referred to in reply to parts (c) to (d) of Lok Sabha Starred Question No. 309 for 23.12.2003

LUMPSUM PROVISION FOR THE PROJECTS/SCHEMES FOR THE BENEFIT OF NORTH EASTERN REGION AND SIKKIM

Statement showing the projects sanctioned during the year 2003-2004 for North Eastern States including Sikkim (As on 20.12.2003)

Total Provision Rs. 92.00 Crores

(Rs. in lakhs)

Sl.No.	Scheme/State sanctioned	Amount released	Fund	Date of sanction
1.	Augmentation of Gangtok Water Supply System Phase-I, Gangtok, Sikkim (State Govt.)	227.87 #		21.5.2003
2.	Construction of All State Govt. Employees Housing Complex at Aizawl, Mizoram (NBCC)	579.69 @		30.5.2003
3.	Development of Construction of Artificial Channel (Rehabilitation of Drainage) System, Aizawl, Mizoram (Executing Agency State Govt.)	540.00 540.00		18.6.2003
4.	Development of Lall Bazar Phase-I, Gangtok (Executing Agency NBCC)	837.58 @		14.7.2003
5.	Improvement of City Roads in Agartala, Tripura (NBCC)	469.78 @		21.8.2003
6.	Improvement of Agartala Drainage System, Tripura (Executing Agency NBCC)	460.98 @		9.12.2003
7.	Construction of Rest House at Wokha, Nagaland (Executing Agency - State Govt.)	40.65 20.32		25.11.2003
8.	Construction of Market Complex at Wokha, Nagaland (Executing Agency - State Govt.)	117.52 58.75		25.11.2003
9.	Construction of Guest House at Tobu, Mon, Nagaland. (Executing Agency - State Govt.)	39.82 19.91		25.11.2003
10.	Improvement of Noklak Town Road, Nagaland. (Executing Agency - State Govt.)	86.81 43.40		27.11.2003
11.	Construction of Walo Guest House at Mon, Nagaland. (Executing Agency - State Govt.)	159.28 79.64		27.11.2003
12.	Construction of Market Complex at Jalukie Town.	42.00 21.00		27.11.2003

(Executing Agency - State Govt.)
 13. Improvement of Mon Town Road, Nagaland. (Executing Agency - State Govt.) 90.00 45.00 28.11.2003
 14. Administrative Training Institute Building, Aizawl, Mizoram. (Executing Agency - NBCC) 890.97 445.00 9.12.2003
 15 100 bedded hospital at Thoubal District, Manipur (Executing Agency - NBCC) 2479.58 1239.79 9.12.2003

TOTAL 4586.63 5088.71

@ Second instalment (Project sanctioned during 2001-02/2002-03)
 # Third Instalment (Project sanctioned during 2001-02)

DEPARTMENT OF URBAN DEVELOPMENT

Statement - IV referred to in reply to Parts (c) to (d) of Lok Sabha Starred Question No.309 for 23.12.2003

Central Share released under Accelerated Urban Water Supply Programme (AUWSP)

(Rs. In lakhs)

Sl.No.	Name of State/Town as on 20.12.2003	2000-01	2001-02	2002-03	2003-04
--------	-------------------------------------	---------	---------	---------	---------

1. Arunachal Pradesh Towns Covered
 (i) Itanagar #
 (ii) Nhariagun 50.00 #

2. Assam Towns Covered
 (i) Nalbari
 (ii) Bijni 571.60 249.94

3. Manipur Towns Covered
 (i) Bishnupur
 (ii) Nindhouthoukhong 206.00 241.26 174.80 139.53
 (iii) Kwakta
 (iv) Oinam
 (v) Wanjing
 (vi) Thoungkhong-Lakshmi Bazar
 (vii) Sekmi
 (viii) Samurou (ix) Lamlai

4. Meghalaya Towns Covered
 (i) Baghmara 96.53 96.52 0.00 0.00

5. Mizoram Towns Covered
 (i) Vairengte
 (ii) Lengpui 138.11 120.82 46.57 46.57

6. Nagaland Towns Covered
 (i) Phek
 (ii) Zunhebotta 85.98 0.00 85.42 0.00

7. Sikkim Towns Covered
 (i) Jorethang 0.00 28.92 83.97 83.97

8. Tripura Towns Covered
 (i) Kumarghat
 (ii) Sonamura 175.25 344.39 241.66 147.37

- (iii) Udaipur
- (iv) Khowal
- (v) Sabroom
- (vi) Amarpur
- (vii) Kailashahr

Note : Funds are released in respect of schemes sanctioned for towns in the States, State-wise in order to facilitate Governments to implement the scheme for all approved schemes.

Released for completion of work in towns selected under the scheme in 1997.

Department of Urban Development

Statement V referred to in reply to Parts (c) to (d) of Lok Sabha Starred Question No. 309 for 23.12.2003

Towns taken up, Central Assistance Released to North Eastern States Under IDSMT Scheme

(Rs. in lakhs)

Name of State/Town Central Assistance Released

ARUNACHAL PRADESH 2000-01 2001-02 2002-03 2003-04 Total
(As on
20.12.03)

Tezu	25.00	25.00		
Seppa	38.00	38.00		
Roing	16.00	8.00	24.00	
Pasighat		24.00	24.00	
Khonsa		24.00	24.00	
Deomali		24.00	24.00	
Yupia		24.00	24.00	
Ziro		24.00	24.00	
Daporijo		24.00	24.00	
Along		24.00	24.00	
Basar		24.00	24.00	
Sub-Total	16.00	71.00	192.00	279.00

ASSAM

Goalpara	55.00	55.00		
Rangia	29.30	29.30		
Barpeta	40.00	40.00		
Bokakhat	15.00	15.00		
Digboi	16.00	16.00		
Dibrugarh	105.00	105.00		
Hojai	45.00	45.00		
Biswanath-Chariali	24.00	24.00	24.00	
Gossaigaon	24.00	24.00		
Sonari	24.00	24.00		
Gohpur	24.00	24.00		
Udalguri	24.00	24.00		
Bijni	24.00	24.00		
North Guwahati	24.00	24.00		
Bilasipara	24.00	24.00		
Sub-Total	31.00	258.30	168.00	497.30

MANIPUR

Mayang-Imphal	32.00	32.00
Moirang	24.00	24.00

Name of State/Town Central Assistance Released

2000-01 2001-02 2002-03 2003-04 Total

Sugnu	21.00	21.00		
Kakching-Khounu	18.00	18.00		
Kwata	24.00	24.00		
Wagnoi	24.00	24.00		
Samurou	24.00	24.00		
Oinam	24.00	24.00		
Andro	24.00	24.00		
Sikhong-Sekmai	24.00	24.00		
Heirok	24.00	24.00		
SubTotal	32.00	48.00	207.00	287.00

MEGHALAYA

Shillong	123.60	123.60
Sub-Total	123.60	123.60

MIZORAM

Champhai	60.00	60.00	
Hnahthial	32.00	32.00	
Saiha	32.00	32.00	
Lengpui	24.00	24.00	
Mamit	24.00	24.00	
Sub-total	148.00	24.00	172.00

Nagaland

Wokha	32.00	32.00		
Phek	15.00	16.00	31.00	
Dimapur	50.00	100.00	150.00	
Kiphire	15.00	30.00	45.00	
Kohima	33.00	33.00		
Sub-Total	112.00	16.00	163.00	291.00

Sikkim

Singtam	36.00	36.00	
Geyzing	16.00	16.00	
Soreng	16.00	16.00	
Ranglibazar	24.00	24.00	
Sub-Total	32.00	60.00	92.00

TRIPURA

Kumarghat	30.00	30.00		
Sonamura	16.00	16.00	32.00	
Kamalpur	16.00	16.00	32.00	
Teliamura	51.00	51.00		
Sabroom	13.60	13.60		
Ranirbazar	16.00	32.00	48.00	
Sub-Total	48.00	113.00	45.60	206.60
Grand Total	255.00	643.30	655.20	395.00 1948.50

Department of Urban Employment and Poverty Alleviation

Statement -VI referred to in reply to Parts (c) to (d) of Lok Sabha Starred Question No.309 for 23.12.2003

PROJECTS/SCHEMES FOR THE DEVELOPMENT OF NORTH EASTERN REGION AND SIKKIM SANCTIONED DURING THE YEAR 2001-02 TO BE EXECUTED BY NBCC

Sl.No.	Name of State Project/Scheme	Amount Sanctioned	Amount released
		(Rs. in crores)	(Rs. in crores)
1	Sikkim i) Sanitation Project for urban areas ii) Slum Rehabilitation Centre at Lower Lingding, East Sikkim iii) Infrastructure development in the Sub-Divisions of Sikkim-Rongli Sub-Division, a Pilot Project	Rs. 4.1283	Rs.4.1283
2	Meghalaya Housing for safai karamcharis at Shillong	Rs. 5.00	Rs. 5.00
3	Mizoram Slum improvement/ upgradation for eight District Headquarters	Rs. 4.88	Rs. 4.88
4	Assam i) Construction of three storeyed RCC building for urban poor (180 units) at Borsojai, Guwahati ii) Housing for safai karamcharis at Guwahati	Rs. 8.21	Rs. 7.46
5	Tripura Construction of shopping centre for rehabilitation of the evicted hawkers at Durga Choumohani, Agartala	Rs. 10.63	Rs. 7.9917
	TOTAL	Rs. 40.3083	Rs. 33.00

Department of Urban Employment and Poverty Alleviation

Statement VII - referred to in reply to Parts (c) to (d) of Lok Sabha Starred Question No.309 for 23.12.2003

PROJECTS/SCHEMES FOR THE DEVELOPMENT OF NORTH EASTERN REGION AND SIKKIM SANCTIONED AND RELEASED DURING THE YEAR 2002-2003 TO BE EXECUTED BY NBCC/BMTPC.

(Rs. in lakhs)

Name of State Project/Scheme sanctioned (Rs. in lakhs)	Amount released	Date of Agency	Amount	Executing Agency
Tripura Construction of shopping center at Maharajganj Bazar (Lalmatia) of Agartala City.	773.13	8.11.02	386.56	NBCC
Mizoram Construction of shopping center at Champhal, Mizoram	1188.35	8.11.02	594.18	NBCC
Tripura Construction of shopping center for rehabilitation of evicted hawkers at G.K. Chakkar, Agartala	331.13	23.12.02	165.57	NBCC
Tripura Construction of shopping center at Bardowali, Agartala	219.09	23.12.02	109.55	NBCC
Tripura Construction of shopping center at Chandrapur, Agartala	440.28	23.12.02	220.14	NBCC
Nagaland Slum improvement & upgradation in urban areas	494.06	23.12.02	247.03	NBCC
Manipur Upgradation of urban slums at Thoubal Athokpam	131.80	23.12.02	65.90	NBCC
Manipur Upgradation of urban slums at Imphal Municipality	139.04	23.12.02	69.52	NBCC
Manipur Construction of shops/stalls to at Purana Bazar, Imphal	1977.91	31.03.03	988.95	NBCC
Manipur Construction of shops/stalls at New Market, Imphal	1531.53	31.03.03	765.77	NBCC
Manipur Construction of shops/stalls at Lakshmi Market, Imphal	1022.20	31.03.03	511.10	NBCC
Sikkim Integrated social and physical infrastructures in the settlement area of Bhanugram	409.91	31.3.03	204.95	NBCC
Tripura Construction of demonstration buildings & Demonstration-cum-Production Centre	130.39	31.03.03	65.20	BMTPC
Mizoram Construction of demonstration houses	44.84	31.03.03	22.42	BMTPC
Total	8833.66		4416.84	

Department of Urban Employment & Poverty Alleviation

Statement VIII referred to in reply to parts (c) and (d) of Lok Sabha Starred Question No.309 for 23.12.2003

Statement showing details on the implementation of VAMBAY in the North Eastern States (Year 2001-2002, 2002-2003 and 2003-2004)

Year-wise details of allocations, releases and units covered in respect of North Eastern States are as under:

Rs. in Lakhs

Sl.No. Name of States Estimated slum population in lakhs

Sl.No.	Name of States	2001-2002		2002-2003		2003-2004		as on 20.12.2003		Agency
		GOI Allocation	GOI rele-ased	GOI Dwelling Units Covered	GOI Dwelling Units Covered	GOI Dwelling Units Covered	GOI Dwelling Units Covered	GOI Dwelling Units Covered	GOI Dwelling Units Covered	
1.	Arunachal Pr	0.375	4.19	-	-	15.58	-	-	88.14	-
2.	Assam	5.826	65.02	-	-	242.04	-	-	1369.30	-
3.	Manipur	1.132	12.63	-	-	47.03	7.875	35	266.06	2.920 13 MUDA
4.	Meghalaya	1.161	12.96	-	-	48.23	-	-	272.87	-
5.	Mizoram	1.156	12.90	-	-	48.03	-	-	271.70	-
6.	Nagaland	0.609	6.80	-	-	25.30	9.00	40	143.14	47.250 210 DUDA/SUDA
7.	Tripura	0.893	9.97	10.05	45	37.10	144.978	644	209.88	-
										Agartala MC/UD
8.	Sikkim	0.123	1.37	-	-	5.11	-	-	28.91	-
	Total	11.275	125.84	10.05	45	468.42	161.853	719	2650.00	50.17 223

Note 1: Being demand-driven scheme, Central Government subsidy is released to States after they deposit 50% in the VAMBAY account and submit proposals, complete in all respects, as per the guidelines.

Department of Urban Employment & Poverty Alleviation

Statement IX referred to in reply to Parts (c) to (d) of Lok Sabha Starred Question No. 309 for 23.12.2003

Statement indicating funds released to North Eastern States under National Slum Development Programme (NSDP)

(Rs. in lakhs)

Name of State 2000-01 2001-02 2002-03 2003-04 as on
20.12.2003

Alloc Rel Alloc Rel Alloc Rel Alloc Released

Arunachal Pr	110.00	25.40	110.00	51.97	104.00	104.00	104.00	78.00
Assam	312.00	79.80	312.00	0.00	296.00	0.00	296.00	0.00
Manipur	110.00	28.78	110.00	0.00	104.00	0.00	104.00	0.00
Meghalaya	110.00	28.55	110.00	0.00	104.00	15.43	104.00	74.00
Mizoram	110.00	110.00	110.00	110.00	104.00	104.00	104.00	74.00
Nagaland	110.00	28.55	110.00	0.00	104.00	104.00	104.00	74.00
Sikkim	110.00	25.40	110.00	0.00	104.00	0.00	104.00	0.00
Tripura	110.00	110.00	110.00	110.00	104.00	104.00	104.00	74.00
TOTAL	1082.00	436.48	1082.00	271.97	1024.00	431.43	1024.00	374.00